## Name of the corporate debtor: Gajra Bevel Gears Limited Date of commencement of liquidation: 13.12.2021 List of stakeholders as on: 11.02.2022

## (Version 1 dated 11.02.2022, pursuant to claims received up to 12.01.2022)

	1								(Alliount iii X)	1
SL	Category of stakeholders	Summary		Summary of claims	5	Amount	Amount		Details in	Remarks,
No.				admitted		of contingent	of	claims	Annexure	if any
		No. of	Amount	No. of	Amount	claims	claims	under		
		claims		claims	7 6		rejected	verification		
	Unpaid insolvency resolution process	Cidiiiis		- Commo						
1	costs								NA	
2	Liquidation costs incurred till date								NA	
3	Secured financial creditors		1							
4	Unsecured financial creditors	3	₹ 2,427,036,864	3	₹ 2,008,633,249	-	#VALUE!	₹ 418,403,615.00		The amount of claim under verification is due to non submission of loan
			, , , , , , , , ,		,,			-,,-		agreement from the claimant
E	Operational creditors (Workmen)	1	₹ 1,246,700,608	1	  -		₹ 1,246,700,608	<b> </b>	Annexure 2	This claim is fully rejected, based on the books of accounts and records of
3	operational creditors (workinen)	1	1,240,700,008		-		1,240,700,008	-	Allilexule 2	Corporate Debtor.
										This claim is fully rejected, based on the
6	Operational creditors (Employees)	1	₹ 202,893,322		₹ 1,276,080	-	₹ 202,893,322	-	Annexure 3	books of accounts and records of Corporate Debtor.
	Operational creditors (Government									The claim full rejected due to late
7	Dues)	4	₹ 44,329,541	4	₹ 34,693,882	-	₹ 9,635,659	₹ -	Annexure 4	submission & wrong claim form as per liquidation requlation.
	Operational creditors (other than									This claim is fully rejected, based on the
8	Workmen,	9	₹ 33,520,655	9	₹ -	-	₹ 33,520,655	₹ -	Annexure 5	books of accounts and records of
	Employees and Government Dues)									Corporate Debtor.
	Other stakeholders, if any (other than									
9	financial creditors and operational creditors) Other stakeholders, if any	0	₹ -	0	₹ -	-	₹ -	₹ -		
	Total	1	₹ 3,954,480,990	I	₹ 2,044,603,211	₹ -	#VALUE!	₹ 418,403,615	<u> </u>	

1. The liquidator has made the best estimate of the amount for admission of the claim wholly or partially based on the information & proofs of claims as made available to him	n by the claimant and based on the records and information provided by the
corporate debtor.	
2. The list of stakeholders, as modified from time to time, shall be:	
(i). available for inspection by the persons who submitted proofs of claim; (ii). available for inspection by members, directors, and guarantors of the Corporate Debtor;	
(iii). displayed on the website of the Corporate Debtor (http://www.gajrabevel.com) and	
(iv). filed on the electronic platform of the Board for dissemination on its website.	
3. Any claim received after the last date of receipt of claims (being 12.01.2022) has not been considered for the purpose of List of Stakeholders Version 1.	
4. The liquidator reserve her right to modify an entry in the list of stakeholders, when he comes across additional information warranting such modification, and shall modify	the entry in the manner as may be directed by the Adjudicating Authority.
	Navin Khandelwal
	Liquidator of Gajra Bevel Gears Ltd
	(Company under liquidation)
	IBBI Reg. no. IBBI/IPA-001/IP-P00703/2017-18/11301
	liquidation.GBGL@gmail.com(process specific)
	navink25@yahoo.com(registered with IBBI)
	Address of the Liquidator registered with IBBI:
	206, Navneet Plaza,
	Old Palasia, Indore 452018
	Date: 11.02.2022
	Place: Indore

Name of the corporate debtor: Gajra Bevel Gears Limited

Date of commencement of liquidation: 13.12.2021

List of stakeholders as on: 11.02.2022

(Version 1 dated 11.02.2022, pursuant to claims received up to 12.01.2022)

## List of unsecured financial creditors

												(Allibuilt iii \)		
SI. No	Name	Identification	Details of claim				Details of claim adn	nitted		Amount	Amount of any	Amount	Amount of claim	Remarks,
	of	No.	Date		Amount (in INR)	Amount		Amount	% share	of	mutual dues, (including	of claim	under verification	if any
	creditor		of			of claim		covered	in total	contingent	the amount recovered	rejected		
			receipt			admitted	Nature of claim	by	amount	claim	by creditor)			
								guarantee	of claims		that may be			
									admitted		set off			
						(A)					(B)	(C)		
	NA a alla co		1/12/2022		₹ 1,732,970,022	₹ 1,314,566,407	Uncogurad Craditor	1,314,566,407		₹ -	0	₹0	₹ 418,403,615	Partially Admitted (SN 1)
	Madhya		1/12/2022		-	-	Unsecured Creditor			₹ -		₹0	₹0	Partially Admitted (SN-1)
1	pradesh Financial	Gross Total			₹ 1,732,970,022	₹ 1,314,566,407	-		1			-	₹ 418,403,615	
	Corporation	Less: Mutual Set off/Amount			0	₹ -				Add: Rejecte	ed on account of Mutual	-		-
		Net Total			₹ 1,732,970,022	₹ 1,314,566,407			65.5%	5		-		
					₹ 559,017,042	₹ 559,017,042		-				-		
			1/8/2022		₹0	₹ 0	Unsecured Creditor		1		-	_		Fully Admitted
					(0	(0						_		
	Abhimanyu													
2		Gross Total							1			-		
	Limited	Less: Mutual Se	t off/Amount						1	Add: Rejecte	ed on account of Mutual	-		
		Recovered								Set off/Amou	unt Recovered			
					₹ 559,017,042	₹ 559,017,042			27.8%	S		-		
		Net Total												

		1/12/2022		₹ 135,049,800	₹ 135,049,800	₹ -		₹ -		-	Fully Admitted
		1/12/2022						₹ -		-	Fully Admitted
2	Rani Agro	Gross Total					1		₹ -	-	
3	Private Limited	Less: Mutual Set off/Amount					Ī	Add: Rejecte	d on account of Mutual	₹ -	
		Recovered						Set off/Amou	int Recovered		
		Net Total		₹ 135,049,800	₹ 135,049,800	•	6.7%				

#### General Notes (GN)

- GN. 1 The liquidator has made the best estimate of the amount for admission of the claim wholly or partially based on the information & proofs of claims as made available to her by the claimant and based on the records and information provided by the corporate debtor.
- GN. 2 Admission of this claim is subject to change pursuant to any other information/documents as may be received from the borrower or otherwise available to the Liquidator in due course of the Liquidation Proceedings.
- GN 3. The liquidator reserve his right to modify an entry in the list of stakeholders, when he comes across additional information warranting such modification, and shall modify the entry in the manner directed by the Adjudicating Authority.
- GN 4. Any distribution based the claim admitted herein shall be subject to reduction of any recovery made by the claimant on account of respective claim (Whether specifically mentioned in this list of stakeholders or otherwise)

## Specific Notes (SN)

SN-1: The amount of claim under verification is due to non submission of loan agreement from the claimant

## Name of the corporate debtor: Gajra Bevel Gears Limited Date of commencement of liquidation: 13.12.2021

List of stakeholders as on: 11.02.2022

(Version 1 dated 11.02.2022, pursuant to claims received up to 12.01.2022)

List of operational creditors (Workmen)

Sl. No	Name of	Name	Identification	Details of claim	1		Details of clai	m admitted			Amount	Amount		Remarks,
	authorised	of	No.	received	1				Т		of any	of claim	claim under	if any
	representative,	workman		Date	Amount	Total	Amount of		,	, ,	mutual	rejected	verification	
	if any			of	claimed	Amount	claim for the	claim	in total		dues,			
				receipt		of claim	period of		amount		that			
						admitted	twenty-four		of claims		may be			
							months		admitted		set off			
							preceding the							
							liquidation							
							commencement							
							date							
1	Engineering &			1/12/2022	₹ 1,246,700,608	₹ -	0	unsecured	0	0	₹ -	₹ 1,246,700,608.00	₹ -	The claim is
	Electric goods													rejected because
	Mazdoorsangh(													as per the books
	on the behalf of													no outstanding
	Workmen)													dues towards
	Working,													workman.
														WOTKITIATI.
		Tarak			T 4 246 700 600 00		-		2.222	-		T 4 246 700 600 00	<u> </u>	
I		Total			₹ 1,246,700,608.00	₹ -	₹ -		0.00%	₹ -	₹ -	₹ 1,246,700,608.00	₹ -	

# Name of the corporate debtor: Gajra Bevel Gears Limited Date of commencement of liquidation: 13.12.2021 List of stakeholders as on: 11.02.2022 (Version 1 dated 11.02.2022, pursuant to claims received up to 12.01.2022)

List of operational creditors (Employees)

SI. No	Name of	Name	Identificatio	Details of claim		Details of claim admitted				Amount	Amount	Amount	Amount of	Remarks,	
	authorised	of	n	received							of	of any	of claim	claim under	if any
	representative,	employee	No.	Date	Amount	Total Amount	Amount of	Nature of	Amount	% share	contingent	mutual	rejected	verification	
	if any			of	claimed	of claim	claim for the	claim	covered	in total	claim	dues,			
				receipt		admitted	period of		by	amount		that			
							twelve months		guarantee	of claims		may be			
							preceding the			admitted		set off			
							liquidation								
							commencement								
							date								
	Engineering &														
	Electric goods														An amount of Rs. 12,76,080 has been admitted
1	Mazdoorsangh(														on the basis of the books of account of the
	on the behalf of														corporate debtor as per Regulation 19 (4) of IBBI
	Employees)			1/12/2022	₹ 202,893,32	₹ 1,276,080	₹ -	unsecured	₹ -	0%	5 ₹ -	₹ -	₹ 202,893,322	₹ -	(Liquidation Process) Regulations 2016
		Total		•	₹ 202,893,32	1,276,080	₹ -		₹ -	0%	. ₹ -	₹ -	₹ 202,893,322	₹ -	

## Name of the corporate debtor: Gajra Bevel Gears Limited Date of commencement of liquidation: 13.12.2021

List of stakeholders as on: 11.02.2022 (Version 1 dated 11.02.2022, pursuant to claims received up to 12.01.2022)

#### List of operational creditors (Government Dues)

rational creditors (Government Dues)

													(Amount in ₹	:)
SI. No	Department	Identification No.	Details of claim received			Details o	of claim admitted	i		Amount of	Amount of any	Amount of claim	claim under	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal		% share in total amount of claims admitted	contingent claim	mutual dues, that may be set off	rejected	verification	
1	Regional Director, EISC		1/18/2022	₹ 29,833,43	0 ₹ 29,833,41	0 unsecured	₹ -	-	0%	₹ -	₹ -	₹ -		
2	Commissioner Municipal corporation		1/12/2022	₹ 4,860,47	2 ₹ 4,860,47	2 unsecured	₹ -	-	0%	₹ -	₹ -	₹ -		
3	Income tax Department		2/2/2022	₹ 9,534,90	3 -	unsecured	₹ -	-	0%	₹ -	₹ -	₹ 9,534,903.00		Refer Note 2 below
4	Regional Director, EISC pune		1/10/2022	₹ 100,75	6 ₹ -	unsecured	₹ -	-	0%	₹ -	₹ -	₹ 100,756.00		Refer Note 1 below
	Total			₹ 44,329,54	1 ₹ 34,693,88	2	₹ -		0%	₹ -	₹ -	₹ 9,635,659	₹ -	

Notes: These notes to be considered as an integral part of this sheet

<sup>1.</sup> This claimant has not submiited claim form as percribed under the Inslovency and Bankruptcy Board of India (Liquidation Process) Regulation, 2016.

<sup>2.</sup> Any claim received after the last date of receipt of claims (being 12.01.2022) has not been considered for the purpose of List of Stakeholders Version 1.

<sup>2.</sup> The liquidator reserve his right to modify the List of stakeholders (based on verification of the records and information after the end of lockdown period) and accordingly modify the entry in compliance of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016 and/or in the manner as may be directed by the Adjudicating Authority.

<sup>3.</sup> The liquidator has made the best estimate of the amount for admission of the claim wholly or partially based on the information & proofs of claims as made available to her by the claimant and based on the records and information provided by the corporate debtor.

## Name of the corporate debtor: Gajra Bevel Gears Limited Date of commencement of liquidation: 13.12.2021

List of stakeholders as on: 11.02.2022

(Version 1 dated 11.02.2022, pursuant to claims received up to 12.01.2022)

List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

Sl. No	Name of Creditor			Details of claim received			Details of cla	im admitted			Amount		Amount of claim	Amount of claim under	Remarks,
		NO.		claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted	contingent claim	· '	rejected	verification	if any
1	Maharaj Engineering Works		1/12/2022	₹ 298,265	₹ -	Unsecured	₹ -	NA	₹ -	0%	₹ -	₹ -	₹ 298,265	₹ -	Refer Note 1 below
2	New Faiz Electric Works		1/12/2022	₹ 511,850	₹ -	Unsecured	₹ -	NA	₹ -	0%	₹ -	₹ -	₹ 511,850	₹ -	Refer Note 1 below
3	Khawaja Engineering works		1/12/2022	₹ 1,022,799	₹ -	Unsecured	₹ -	NA	₹ -	0%	₹ -	₹ -	₹ 1,022,799	₹ -	Refer Note 1 below
4	Superintending Engineer (O&M)-MPPKVVCL		1/12/2022	₹ 19,245,848	₹ -	Unsecured	₹ -	NA	₹ -	0%	₹ -	₹ -	₹ 19,245,848	₹ -	Refer Note 1 below
5	Arif Engineering		1/12/2022	₹ 647,439		Unsecured	₹ -	NA	₹ -	0%	₹ -	₹ -	₹ 647,439	₹ -	Refer Note 1 below
6	Konak Enterprises		1/12/2022	₹ 1,653,737	₹ -	Unsecured	₹ -	NA	₹ -	0%	₹ -	₹ -	₹ 1,653,737	₹ -	Refer Note 1 below
7	Dewas Furniture& Fabrication		1/12/2022	₹ 5,116,467	₹ -	Unsecured	₹ -	NA	₹ -	0%	₹ -	₹ -	₹ 5,116,467	₹ -	Refer Note 1 below
8	Nisha enterprises		1/12/2022	₹ 4,777,287	₹ -	Unsecured	₹ -	NA	₹ -	0%	₹ -	₹ -	₹ 4,777,287	₹ -	Refer Note 1 below
9	LINK INTIME INDIA PVT. LTD.		1/12/2022	₹ 246,963	₹ -	Unsecured	₹ -	NA	₹ -	0%	₹ -	₹ -	₹ 246,963	₹ -	Refer Note 1 below
	Total			₹ 33,520,655	₹ -		₹ -		₹ -	0%	₹ -	₹ -	₹ 33,520,655	₹ -	

Notes: These notes to be considered as an integral part of this sheet

<sup>01.</sup> This claim is fully rejected, based on the books of accounts and records of Corporate Debtor.

<sup>02.</sup> The liquidator reserves her right to modify the List of Stakeholders (based on verification of the records and information after the end of lockdown period) and accordingly modify the entry in compliance of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 and/or in the manner as may be directed by the Adjudicating Authority.

<sup>03.</sup> The liquidator has made the best estimate of the amount for admission of the claim wholly or partially based on the information & proofs of claims as made available to her by the claimant and based on the records and information provided by the corporate debtor.

Name of the corporate debtor: Gajra Bevel Gears Limited
Date of commencement of liquidation: 13.12.2021
List of stakeholders as on: 11.02.2022

(Version 1 dated 11.02.2022, pursuant to claims received up to 12.01.2022)

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

SI. No	Name	Category of	Identification	Details of c	laim		Ţ.	Details of clain	n admitted			Amount	Amount	Amount	Amount of	Remarks,
	of	stakeholders	No.	received								of	of any	of claim	claim under	if any
	stakeholder	(preference		Date	Amount	Amount	Nature	Amount	Whether	Amount	% share	contingent	mutual	rejected	verification	
		shareholder		of	claimed	of claim	of	covered by	lien /	covered	in total	claim	dues,			
		s / equity		receipt		admitted	claim	lien or	attachment	by	amount		that			
		shareholder						attachment	removed?	guarantee	of claims		may be			
		s / partners						t pending	(Yes/No)		admitted		set off			
		/ others)						disposal								
					- <del>-</del>		Nil	-	-	-	-					
	Total				₹ -	₹ -		₹ -	•	₹ -	0%	. ₹ -	₹ -	₹ -	₹ -	

Notes: These notes to be considered as an integral part of this sheet

<sup>1.</sup> The liquidator reserve her right to modify the List of stakeholders (based on verification of the records and information after the end of lockdown period) and accordingly modify the entry in compliance of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 and/or in the manner as may be directed by the Adjudicating Authority.

<sup>2.</sup> The liquidator has made the best estimate of the amount for admission of the claim wholly or partially based on the information & proofs of claims as made available to her by the claimant and based on the records and information provided by the corporate debtor.